

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 204 of 2019

IN THE MATTER OF:

P. Vijay Kumar

...Appellant

Vs

Priya Trading Company & Ors.

... Respondents

Present:

Appellant: Mr. S. K. Sahijpal, Ms. Raakhi Sahijpal, Ms. Manisha Saini and Ms. Mihika Gupta, Advocates.

**Respondents: Mr. Sangram Patnaik and Mr. K. K. Patra, Advocates for R-1 & 2.
Mr. G. Murali, Resolution Professional.**

ORDER

13.08.2019: Heard Mr. S. K. Sahijpal, learned counsel appearing on behalf of the Appellants. His arguments stands concluded.

Heard learned counsel for the Respondent in part. Hearing remained inconclusive.

Post the appeal for further hearing on **27th August, 2019 at 12:00 Noon.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

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